

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
6	31/3/94	<p>call on 9-5-94 for hearing along with O.A. 72/93.</p> <p>Vice-Chairman.</p>	<p>O.A. 229/94 has been fixed for suitable order placed on R/flag-X.</p> <p>For orders</p>
7	9-5-94	<p>call on 17-5-94 for hearing along with O.A. 72/93.</p> <p>To/AVS Member(s)</p>	<p>Archi: 6/5/94 Bench.</p> <p>For hearing.</p>
8	17-5-94	<p>call on 26-7-94 for hearing along with O.A. 72/93.</p> <p>Vice-Chairman,</p> <p>To/AVS Member(s)</p>	<p>Archi: 16/5/94</p> <p>counter out filed.</p> <p>For hearing.</p>
9	14-11-95	<p>Petitioner's counsel, Shri Aswini Kr. Misra seeks permission of the Tribunal to withdraw this Application. Permission granted. The Application dismissed as withdrawn. Shri Ashok Misra, Standing Counsel present.</p> <p>VICE-CHAIRMAN [Signature] MEMBER (ADMN.)</p>	<p>Archi: 25/7/94 Bench</p> <p>An letter received from applicant by post is affia regarding withdrawal the case may kindly be seen. Counter filed by the respdt. Counsel without appear- ce on memo. copy served. For orders.</p> <p>Registration [Signature] 24/7/95</p>